

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

**DATE: 16th December, 2015
Time: 10:30 AM**

**HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 544/2015 (M.A. No. 1299/2015)	Rajesh Kumar Vs. Ministry of Environment, Forests and Climate Change & Ors.	Mr. Dinesh Kumar Sabharwal, Adv. for Applicant
AFTER NOTICE			
2.	Original Application No. 500/2015	Madhu Sharan & Ors. Vs. NOIDA Authority & Ors.	Ms. Aprajita Mukherjee, Adv. for Applicant Mr. Ravindra Kumar, Adv. for R-1
FOR COMPLETION OF PLEADINGS			
3.	Original Application No. 493/2015	Gram Panchayat Village Mankawas Vs. State of Haryana & Ors.	Mr. Bharat Bhushan, Adv. for Applicant Mr. Rajesh K. Singh, Adv. for R-3
4.	M.A. No. 810/2015 & M.A. No. 1144/2015 in Original Application No. 519/2014	Abhishek Garg Vs. Secretary MDA (Meerut)	Mr. Abhishek Garg, Applicant in person Mr. Sharad Chauhan, Adv. for Applicant in M.A. No. 1144/2015 Ms. Savitri Pandey, Adv. for R-1 Mr. Harshit Kumar, Adv. for R-2 Mr. Mukesh Verma, Adv. for R-3 Mr. Rachit Mittal, Adv.
FOR HEARING			
5.	Appeal No. 65/2013	Vimal Bhai Vs. State of Uttrakhand & Ors.	Mr. Ritwick Dutta, Mr. Rahul Choudhury & Ms. Preeti Dhar Advs. for the Appellant Dr. Abhishek Atrey, Adv & Mr. Aviral Saxena, Adv. for R- 1 & 3 Ms. P. B. Singh, Adv. for R-2 Mr. A.D.N. Rao & Mr. Sudipto Sircar Advs. for R-4 Mr. Rajiv Nanda, Adv.
6.	R.A. No. 23/2015 (M.A. No. 799/2015 & M.A. No. 1061/2015) in Original Application No. 60/2014	Society for Protection of Culture, Heritage, Environment, Traditions & Promotion of National Awareness Vs. Union of India & Ors.	Mr. Pawanjit S. Bindra, Adv. for Appellant Mr. Rahul Dhawan, Adv. for Applicant in M.A. No. 1061/2015 Ms. Divya, Adv. for R-1 Mr. Rajiv Bansal & Mr. Dhruv Tamta, Advs. for R-2 Mr. Ravi Gupta, Sr. Adv., Mr. P.S. Bindra & Mr. Ajay Gulati, Advs. for R-3 Mr. Narender Pal Singh, Adv. & Mr. Dinesh Jindal, L.O. for R-7 Mr. M. L. Lahoty, Adv.
7.	Appeal No. 108/2015 (M.A. No. 943/2015)	Rajesh Kumar & Ors. Vs. Ministry of Environment, Forest & Climate Change & Ors.	Mr. Dinesh K. Sabharwal, Adv. for Applicant Mr. Vishwendra Verma, Adv. for R-1 Mr. Neeraj Jain, Sr. Adv. with Mr. Mustafa Alam, Adv. for R-2

			Mr. B. V. Niren, Adv. for CGWA Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for HSPCB
8.	Original Application No.135/2015 (M.A. No. 1309/2015)	Narinder Kr. Shukla & Ors. Vs Sh. Jagdish Saphiya & Ors.	Mr. Amita Babbar, Mr. Rahul Sharma, Mr. Shish Bagar, Mr. Jitin, Adv. for Applicant Mr. S. C. Rana, Adv. for R-1 to 3 M r. Suryanarayna Singh, Ad.AG, State of H.P. for R-4 to 8 Dr. S. P. Sharma, Adv. for Applicant in M.A. No. 1309/2015
9.	Original Application No. 177/2015	Gram Panchayat Thana Vs. Himachal Pradesh Power Corporation Limited (HPPCL) & Ors.	Mr. Anand Verma, Adv. for Applicant Mr. Naresh K. Sharma, Adv. for R-1 Mr. Suryanarayana Singh, AAG for R-2 Ms. P. Batra Singh, Adv. for MoEF
10.	Original Application No. 180/2015	Sushil Raghav Vs Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Ms. P. Batra Singh, Adv. for R-1 Ms. Savitri Pandey, Adv. for R-2 to 4 Dr. Indra Pratap Singh for R-5 Mr. Raman Yadav, Mr. Dalsher Singh, Adv. for R-6 Mr. Kunal Soni & Rohit Raj Sachan, Adv. for R-7

DATE: 16th December, 2015
Time : After the above Bench

HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER

HON'BLE PROF. A.R. YOUSUF
EXPERT MEMBER

S.NO	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
1.	Appeal No. 39/2012 (M.A No. 811/2013) (PH)	Save Mon Region Federation & Anr. Vs Union of India & Ors.	Mr. Ritwick Dutta, Adv. for Appellant Mr. Divya Prakash Pandey with Meesh Dubey, Adv. for R-1 Mr. Sanyam Saxena & Mr. Anil Shrivastav, Adv. for R - 2 Mr. Raj Panjwani, Sr. Adv. along with Mr. Sanjay Upadhyay, Adv. for R – 3 Mr. Anil Shrivastav, Adv., Mr. Sanyam Saxena, Adv. for R-4

For orders, cause list and other information please visit our website: www.greentribunal.gov.in